

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD SPECIAL BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
25-04-2024 AT 02:30 PM

**Company Petition/7/241/2021**  
u/s. 241 of Companies Act

**IN THE MATTER OF:**

Narasimha Vara Prasad Anala

...Petitioner/s

**AND**

Gateway Builders Pvt Ltd & 21 others

...Respondent/s

**C O R A M:-**

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)  
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

**ORDER**

Learned Counsel Ms Vahini Sai, for Learned Counsel Mr Lakshmidhar, for petitioner present through Video Conference and stated that Vakalat has been filed with no objection form.

Learned Counsel Mr Parameshwar Reddy, for Respondent Nos 14,16 and 17 present through Video Conference.

Learned Counsel Mr V Dharma Suri, for Respondent No 4 present through Video Conference.

For further hearing, matter adjourned to 31.05.2024, before regular bench.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)